

DIVISION BENCH
COURT - II

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/8(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	GOVERNOR OF WEST BENGAL THROUGH PRINCIPAL SECRETARY VS SUNDARBAN INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED
UNDER SECTION	SEC. 271-273

Appearance (via video conferencing/physically)

None

ORDER

1. None appears for the parties.
2. List the matter on **04.07.2024**.

**D.Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**